CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 15-2-01 Registration No. . O. A. . S. Z.2.).01 C.A. Thomas **VERSUS** Uning Inda Tribunal in the above mentioned case is forwarded herewith for necessary action. 10.2-04 This M. P. Singh Counsel for the applicant. fli. M. P. Singh This Shrioti, learned coursel for the respondents No. 2 605, and Palalpin gand 10. None for the other respondets Heard the learned counsel for the parties. Order reserved. (madan mohan) Before the above order could be Shri M.P. Singh, counsel for the applicant were appeared and he geeks permission त्य प्रतिलिपि to withdraw this OA. Permission is granted. The OA is dismissed as withdrawn.with the liberty to the applicant to approach the Tribunal if he still feels aggrieved and if so advised. (M.P.Singh) (Madan Mohan) Judicial Member Vice Chairman